

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**CP(CAA) No. 18/NCLT/AHM/2017
With Gujarat High Court C.A. no. 517/2016**

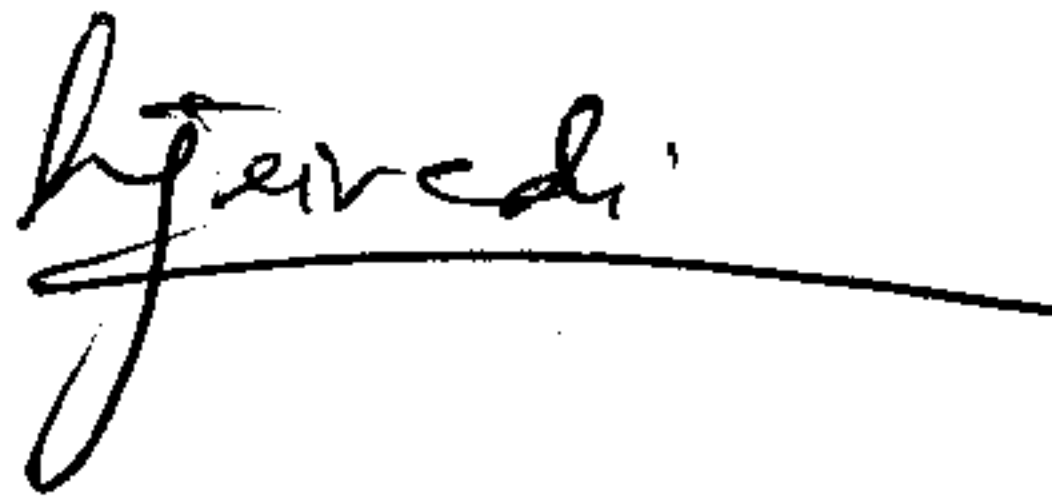
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017**

Name of the Company: Pari Stock Trading Pvt Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Hiren Trivedi	Advocate	For Petitioner	
2.				

ORDER

Learned Advocate Mr. Hiren Trivedi present for Petitioners.

Proof of service of publication and notices to statutory authorities not filed.

At request of petitioner counsel to file proof of publication and service of notices,
list the matter on 13.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 31st day of May, 2017.